

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION NO- †*29
TO BE ANSWERED ON- 05/02/2024

PVTG DEVELOPMENT MISSION

†*29. SHRI CHANDRA PRAKASH JOSHI:
DR. DHAL SINGH BISEN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of increase in the budgetary allocation to the Ministry of Tribal Affairs since 2009, year-wise;

(b) the details of the objectives and targets of Pradhan Mantri Particularly Vulnerable Tribal Groups (PVTG) Mission;

(c) whether the Government has taken any other steps to improve the condition and provide benefits to the 75 recognised PVTG groups in India and if so, the details thereof;

(d) whether the Government is working on any special action plan for the tribal areas of Rajasthan, if so, the details thereof and the details of budget allocated to Rajasthan since 2014 district-wise; and

(e) the details and number of Tribal Group from Karnataka included in recognised PVTG?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. †*29 for answer on 05.02.2024 raised by Shri Chandra Prakash Joshi, Dr. Dhal Singh Bisen regarding “PVTG Development Mission”

(a): The details of budgetary allocation to the Ministry of Tribal Affairs since financial year 2009-10 is tabulated below:

(in Rs. Cr)

Financial Year	Budget Allocation			Revised Allocation		
	Schemes	Non-Scheme	Total	Schemes	Non-Scheme	Total
2009-10	3205.66	14.45	3220.11	2000.16	16.01	2016.17
2010-11	3206.66	13.71	3220.37	3205.86	15.55	3221.41
2011-12	3723.17	16.84	3740.01	3723.01	17.00	3740.01
2012-13	4090.00	18.00	4108.00	3100.00	15.55	3115.55
2013-14	4279.14	16.80	4295.94	3879.05	17.00	3896.05
		Sub-Total	18584.43			15989.19
2014-15	4479.19	18.77	4497.96	3850.01	21.87	3871.88
2015-16	4792.38	26.83	4819.21	4550.01	23.79	4573.80
2016-17	4800.14	26.36	4826.50	4798.64	27.86	4826.50
2017-18	5300.14	29.18	5329.32	5293.30	36.02	5329.32
2018-19	5957.18	42.82	6000.00	5957.50	42.50	6000.00
		Sub-Total	25472.99			24601.5
2019-20	6847.89	47.07	6894.96	7293.66	46.50	7340.16
2020-21	7355.76	55.24	7411.00	5472.50	35.50	5508.00
2021-22	7484.07	40.80	7524.87	6126.46	54.84	6181.30
2022-23	8406.92	45.00	8451.92	7246.30	54.70	7301.00
2023-24	12386.00	75.88	12461.88	7529.77	75.23	7605.00
		Sub-Total	42744.63			33935.46

(b): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PMJANMAN) aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in a mission mode manner in 3 years. PM-JANMAN focuses on 11 critical interventions being implemented by 9 Ministries with budget allocation of Rs.24,000 crore to cover the eligible PVTG beneficiaries / PVTG villages & habitations based on the identified gaps being captured by the state and departments. The year-wise approx. 8000 crores under the PMJANMAN is over and above the allocated budget of Ministry of Tribal Affairs, spent on PVTG communities by 9 line Ministries.

(c): Ministry of Tribal Affairs is implementing the Scheme of “Development of PVTGs” with the objective of overall socio-economic development and welfare of these most vulnerable sections among tribal people.

Funds are provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans.

Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School (EMRS)” to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

(d): Ministry of Tribal Affairs (MoTA) was implementing the scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) till the year 2020-21 wherein grants were provided to the State Governments including Rajasthan with notified STs for eligible activities related to education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. for the development of Scheduled Tribes (ST). MoTA has revamped the existing Scheme of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature ‘Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)’, for implementation during 2021-22 to 2025-26, which aims to provide basic amenities in villages with significant tribal population in a phased manner. The district wise funds allocated for Rajasthan is given in **Annexure-I**

Ministry of Tribal Affairs also provides financial assistance to the State Governments including Rajasthan under Grants under Proviso to Article 275(1) of the Constitution. It is a 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State which includes various sectors viz. (i) Education (ii) Health (iii) Agriculture, Horticulture, Animal Husbandry (AH), Fisheries, Dairy & others in Primary Sector (iv) Other income generating schemes to augment Tribal household economy and (v) Administrative structure / Institutional framework & Research studies.

Ministry of Tribal Affairs extends support to the State Governments including Rajasthan through the scheme Support to Tribal Research Institute (TRI) to strengthen Tribal Research Institutes (TRIs) in their infrastructural needs, research & documentation activities and training & capacity building programmes, Organization of tribal festivals yatras for promotion of unique cultural heritage and for promoting tourism and organisation of exchange visits by tribals, so that the tribal culture practices, languages and ritual are preserved and disseminated.

Ministry of Tribal Affairs is implementing the scheme Pre-Matric Scholarship for ST students through respective State Govt./UT Administrations including Rajasthan. This is an open-ended Scheme covering all ST students studying in Std. IXth & Xth, whose annual parental income is not exceeding Rs.2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India’s contribution is 100%.

Ministry of Tribal Affairs is implementing the scheme Post Matric Scholarship for ST students through respective State Govt./UT Administrations including Rajasthan. This is an open-ended Scheme covering all ST students studying in in class XI and above, whose parental annual income is not exceeding Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of

North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

Ministry of Tribal Affairs releases funds to State Governments for implementation of the above schemes and the details of funds released to Government of Rajasthan under these schemes / provision of this Ministry from 2014-15 onwards are at **Annexure-II**.

Under the central sector scheme of "Pradhan Mantri Janjatiya Vikas Mission (PMJVM)", the Ministry of Tribal Affairs provides funds for setting up Van Dhan Vikas Kendras (VDVKs) which are primarily clusters of tribal SHGs formed to reap economies of scale through value addition and marketing of MFPs / non-MFPs. Since the launch of VDVK program from 2019 onwards, Tribal Co-operative Marketing Development Federation of India (TRIFED), the central implementing agency, has sanctioned 479 VDVKs with amount of Rs. 7135.60 lakhs in the State of Rajasthan.

Besides, Rs 332.64 lakhs for setting up of 16 Multi-Purpose Centres (MPCs) and Rs.432.95 lakhs for 50 Van Dhan Vikas Kendras (VDVKs) have been sanctioned to Government of Rajasthan under PM-JANMAN during the current financial year 2023-24.

(e): Two tribal communities viz Jenu Kuruba and Koraga have been identified as PVTGs in the State of Karnataka.

Annexure referred to in reply to part (d) of Lok Sabha Starred Question No. †*29 for answer on 05.02.2024 raised by Shri Chandra Prakash Joshi, Dr. Dhal Singh Bisen regarding “PVTG Development Mission”

District wise Details of Village Development Plans alongwith funds approved under PMAAGY					
S. No.	State Name	District Name	No. of Villages Identified under PMAAGY	Total VDPs approved (as 01-02-24)	fund Approved in Lakh)
1	Rajasthan	Banswara	939	294	5991.00
2	Rajasthan	Dungarpur	578	181	3688.00
3	Rajasthan	Pratapgarh	354	111	2262.00
4	Rajasthan	Udaipur	905	274	5585.00
5	Rajasthan	Dhaulpur	43	42	755.00
6	Rajasthan	Karauli	161	160	3260.00
7	Rajasthan	Jaisalmer	3	3	51.00
8	Rajasthan	Jalor	9	9	153.00
9	Rajasthan	Sirohi	104	104	1519.00
10	Rajasthan	Ajmer	6	6	22.00
11	Rajasthan	Tonk	71	70	1126.00
12	Rajasthan	Bundi	101	101	1818.00
13	Rajasthan	Kota	23	23	452.00
14	Rajasthan	Baran	116	116	2324.00
15	Rajasthan	Jhalawar	73	72	1465.00
			3486	1566	30471.00

Annexure-II

Annexure referred to in reply to part (d) of Lok Sabha Starred Question No. †*29 for answer on 05.02.2024 raised by Shri Chandra Prakash Joshi, Dr. Dhal Singh Bisen regarding “PVTG Development Mission”

Details of the funds released to Government of Rajasthan under various schemes / provisions of Ministry of Tribal Affairs from 2014-15 to 2023-24 (Rs. in Lakhs)

Year	SCA to TSS (till 2020-21)/PMAAGY (from 2021-22)	Proviso to Article 275 (1)	Support to TRI	Pre-Matric Scholarship for ST students	Post Matric Scholarship for ST students	Development of PVTGs
2014-15	8822.04	9755.92	77.33	2383.34	6440	1500.00
2015-16	10190.00	11000.00	63.25	-	10890.43	1076.09
2016-17	11072.90	10341.39	0.00	-	9800	1331.00
2017-18	10051.83	10240.58	169.25	3284.79	19912.49	1038.00
2018-19	10327.93	13769.23	214.00	1716.12	13598.95	1008.00
2019-20	11461.41	15586.19	-	5346.97	25950.52	968.10
2020-21	8662.66	9166.00	8.89	3126.9	25557.03	968.00
2021-22	7224.71	10435.21	215.34216	6234.34	13744.7	706.17
2022-23	15269.66	11002.53	-	3530.8	18810.1	1120.63
2023-24 (as on 31.01.2024)	-	4243.70	-	-	22000.00	-
